

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR NO. 1771 OF 2019 &  
IA NOS. 790 & 791 OF 2019**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**The Southern India Mills Association** .... **Appellant(s)**  
**Versus**  
**Tamil Nadu Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Mr. S. Partha Sarathy  
Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

**ORDER**

**IA NO. 790 OF 2019**  
*(Application for leave to file appeal)*

Respondents may file objections/reply, if any, on or before 31.07.2019 with advance copy to the other side.

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List the matter on **13.08.2019**.

No coercive steps shall be taken against the Appellant till the next date of hearing.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**